

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3034/2018

M.A. No. 3392/2018

New Delhi, this the 10th day of August, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)

Sh. Mool Chandra,
Aged 61 years, Group 'A',
Retired Deputy Commissioner (Statistics)
R/o. House No. 389, 2nd Floor,
Sector : 21-D,
Faridabad – 121 012.

....Applicant

(By Advocate : Mr. R. K. Shukla)

Versus

1. Union of India,
Through Secretary,
Ministry of Statistics
& Program Implementation (MOS & PI)
Sardar Patel Bhawan,
Parliament Street,
New Delhi – 110 001.

2. The Under Secretary (ISS Section)
Govt. of India,
Ministry of Statistics &
Program Implementation,
S.P. Bhawan,
Sansad Marg,
New Delhi – 110 001.

....Respondents

(By Advocate : Mr. Gyanendra Singh)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

Learned counsel for applicant seeks permission of
the Tribunal to withdraw the O.A.

2. Permission is accorded. The O.A is dismissed as withdrawn without prejudice to the rights of the applicant to pursue his remedy in accordance with law.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/